

sites to Landless Workers in Rural Areas as a Central sector scheme. Under this Scheme, 100% grant assistance will be made available to State Governments and Union Territory Administrations to enable them to provide house-sites free of cost to eligible persons.

Construction of Houses for Scheduled Castes and Scheduled Tribes

113. SHRI YAMUNA PRASAD MANDAL :

SHRI M. K. KRISHNAN :
SHRI P. NARASIMHA REDDY :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have chalked out any programme for the construction of houses for the Scheduled Castes and Scheduled Tribes and other backward classes during the year 1971-72 and 1972-73 ;

(b) if so, the amount sanctioned for each State separately ; and

(c) The number of houses which will be constructed in each State for the Scheduled Castes and Scheduled Tribes and other backward classes during the same period in each State ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY)
(a). Yes, Sir .

(b) and (c). A statement is laid on the table of the House. [*Placed in Library. See No. LT-966/71*].

Construction work of Inter-State Bus Terminus, Kashmiri Gate, Delhi

114. SHRI YAMUNA PRASAD MANDAL : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No 3226 on the 28th June, 1971 and state :

(a) the amount of loss suffered by the D.D.A. due to failure of the contractor to complete the construction work of the Inter-State Bus Terminus, Kashmiri Gate, Delhi ; and

(b) the steps taken or proposed to be taken by Government for the completion of the project and the progress made therein ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) and (b). Fresh tenders for completion of the unfinished work have been called by the Delhi Development Authority and they expect to finalize the matter shortly. It is not possible to determine the loss till the work is reallocated and the counter claim made by the old contractor is decided by the arbitrator who is already seized of the matter.

Correspondence Course in Post-Graduate Studies

115. SHRI YAMUNA PRASAD MANDAL : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether some Universities have started Correspondence courses in Post-Graduate studies in the country ;

(b) if so, the names of such Universities where correspondence courses in Post-Graduate studies are conducted and since when ; and

(c) whether Government propose to persuade other Universities to start such courses ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN)
(a) and (b). So far only one University, viz., Himachal Pradesh University has started correspondence courses for M. A. degree from the current academic year.

(c) The Rajasthan University has decided to introduce the correspondence courses for M.A. degree in History and Political Science. The Universities of Delhi, Mysore, Andhra, Panjab and Panjabi are also considering the introduction of such courses. As these Universities have either themselves proposed or are considering the introduction of such courses, there is no need for the Government to persuade other Universities.